

Annexure-3

**Name of the corporate debtor: Raninga Paper Mills Private Limited in CIRP ; Date of commencement of CIRP - 29.07.2025
List of creditors as on 16.09.2026**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)
(Amount in ₹)**

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Raj Radhe Finance Limited	11.08.2025	29,58,96,052	29,58,96,052	Secured	29,58,96,052	-	No	100.00%	-	-	-	-	Refer Note-1
				29,58,96,052		29,58,96,052								

Note:1 - The entire financial debt/exposure of State Bank of India (“SBI” or “Assignor”) in respect of the Corporate Debtor has been assigned to Raj Radhe Finance Limited (“RRFL” or “Assignee”) pursuant to an Assignment Agreement executed between SBI and RRFL. Consequent upon the said assignment, RRFL has replaced SBI as the holder of the admitted financial debt and as the sole member of the Committee of Creditors. Accordingly, the Resolution Professional has reconstituted the CoC on 16.09.2026 and recorded the resultant change in the Committee in accordance with Regulation 28(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.